

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.522/98

Friday this the 3rd day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

V. Janardhanan,
Sub Post Master,
Valliyottu House,
Kuttamath,
Ponmalam, Cheruvathoor Post,
Kasaragod District-671315.

...Applicant

(By Advocate Mr. Sreeprakash K.Nair)

Vs.

1. The Chief Post Master General,
Kerala Circle, Thiruvananthapuram,
Pin.695 033.
2. Superintendent of Post Offices,
Kasaragod Division,
Kasaragod.
3. K.V.Damodharan, Sub Post Master,
Kumbala, Kasaragod District. ..Respondents

(By Advocate Mr. George Varghese rep.Varghese P.Thomas)

The application having been heard on 3.4.1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

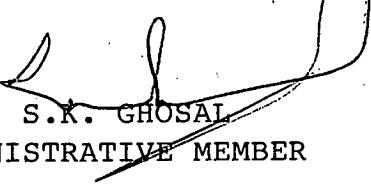
The grievance of the applicant who was working as a Sub Post Master, Padne is that though he had indicated three places of choice for transfer on his completion of tenure in the present station, he has been transferred to another place which is not of his choice while his juniors have been posted to places of their choice. The applicant aggrieved by this made a representation to the second respondent to which he did not get any reply so far. Therefore, the applicant has filed this application for setting aside the impugned

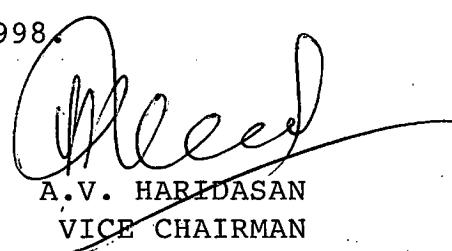
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order A.II by which the applicant has been posted at Uduma.

2. Transfer is an incident of service and the discretion to deploy officials under his charge is to be vested in the officer who is competent to exercise the function. It is a realm exclusively of administration and judicial intervention is not justified unless it is made out that the power has been exercised to achieve oblique motives. No such allegation is made in this application. Hence the application does not deserve admission. The application is rejected under Section 19(3) of the Administrative Tribunals Act. There is no order as to costs.

Dated the 3rd day of April, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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List of Annexures

1. Annexure-AII: Transfer order issued by the 2nd respondent dated 27.3.1998.

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